GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1019 TO BE ANSWERED ON THE 13TH DECEMBER,2022

GRAMIN AGRICULTURAL MARKETS

1019. SHRI JAYADEV GALLA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the number of rural haats converted into Gramin Agricultural Markets (GrAMs) with funds from the Agri-Market Infrastructure Fund (AIF), State/UT-wise;

(b) the number of proposals received/sanctioned to convert rural haats converted into GrAMs, State/ UT-wise;

(c) the details of the number of APMCs or mandis set up and upgraded, with funds from the AIF, State/UT-wise;

(d) the details of the number of APMCs or mandis set up and upgraded in Andhra Pradesh (AP), with funds from the AIF, district-wise; and

(e) the details of the funds sanctioned, funds released from the AIF for the development and upgradation of GrAMs and Regulated Wholesale Markets, State/UT-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The development and upgradation of physical infrastructure of rural haats under control of Panchayats through States/ Union Territories is undertaken through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as ongoing process for development of GrAMs.

As per the information received from Ministry of Rural Development, the State/Union

Territory (UT)-wise details of village haats works under MGNREGS as on 13th July, 2022 is at Annexure-I.

(c) to (e): The Government is implementing Agriculture Infrastructure Fund(AIF) in which APMCs are included as a beneficiary of financing facility to upgrade infrastructure. As on 08.12.2022, a total of 11 Agricultural Produce Market Committees (APMC) have been sanctioned an amount of Rs. 21.36 Cr. under the Agriculture Infrastructure Fund(AIF) with the following details:

	Sanctioned Numbers	Sanctioned	Amount
State	(APMCs)	(AIF) (Rs.) (Cr.)	
MAHARASHTRA	2	4.00	
TAMIL NADU	3	5.40	
UTTAR PRADESH	6	11.96	
Grand Total	11	21.36	

Annexure-I

0 N .		Ongoing	Completed	
S No. State/UT		Number Of Works	Number Of Works	
1	ANDHRA PRADESH	79	47	
2	ARUNACHAL PRADESH	8	7	
3	ASSAM	42	23	
4	BIHAR	70	27	
5	CHHATTISGARH	178	156	
6	GUJARAT	27	3	
7	HARYANA	0	1	
8	HIMACHAL PRADESH	66	66	
9	JAMMU AND KASHMIR	24	32	
10	JHARKHAND	1	0	
11	KARNATAKA	50	25	
12	KERALA	32	18	
13	LADAKH	0	0	
14	MADHYA PRADESH	151	201	
15	MAHARASHTRA	0	0	
16	MANIPUR	70	86	
17	MEGHALAYA	18	13	
18	MIZORAM	53	285	
19	NAGALAND	14	4	
20	ODISHA	232	90	
21	PUNJAB	0	9	
22	RAJASTHAN	48	58	
23	SIKKIM	1	3	
24	TAMIL NADU	64	64	
25	TELANGANA	66	15	
26	TRIPURA	1	10	
27	UTTAR PRADESH	244	120	
28	UTTARAKHAND	25	27	
29	WEST BENGAL	210	145	
30	PUDUCHERRY	0	1	
	Total	1774	1536	